

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
FARIDKOT HOUSE, COPERNICUS MARG  
NEW DELHI- 110001**

**ORIGINAL APPLICATION NO. 557/2024**

**Sub: News Item titled "Prayagraj यमुना में जलस्तर घटने के साथ बना पेयजल संकट, नैनी की तरफ अनियंत्रित खनन पर भी नियंत्रण की तैयारी" appearing in Amar Ujala dated 13.04.2024.**

**MEMO OF PARTIES**

- 1.. Central Pollution Control Board, Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032,  
(011-22303655, [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) )
  
2. Uttar Pradesh Pollution Control Board, Through its Member Secretary,  
Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010  
(0522-2720895, [ms@uppcb.com](mailto:ms@uppcb.com) & [ms@uppcb.in](mailto:ms@uppcb.in) )
  
3. District Magistrate, Prayagraj,  
District Magistrate Office, Collectorate, Prayagraj-211002  
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